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ITEM No.1A

Court No.8

SECTION IVA

(For judgment)

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 6894/97

SYNDICATE BANK

Appellant (s)

VERSUS

CHANNAVEERAPPA BELERI & ORS.

Respondent (s)

Date : 10/04/2006 This matter was called on for judgment today.

For appellant (s) Mr. Rajiv Nanda,Adv.

For Respondent(s)

Mr. S.V. Deshpande,Adv.

Mr. C.G. Solshe,Adv.

Hon'ble Mr. Justice R.V. Raveendran pronounced the judgment of the Bench comprising

Hon'ble Mr. Justice Arun Kumar and Hon'ble Mr. Justice R.V. Raveendran.

The appeal is allowed in terms of the signed judgment. The order of the High Court and

that of the trial court are set aside. The suit is decreed, as prayed for, with costs.

(Ganga Thakur)

(Anand Singh)

PS to Registrar

Court Master

(Signed reportable judgment is placed on the file)